

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

103. IVN.P/42/2024 C.P. (IB)/203(MB)2021

IN THE MATTER OF

IDBI Bank Limited

VS.

Simm Samm Hotels Private Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:- Adv. Durgesh Law Mis Heta (PH)

For the Respondent:

ORDER

IVN.P 42/2024:- Present None for the parties. In the interest of justice
adjourned to **29.07.2024**.

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)